

D.O.H. 04/11/2022

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT PRINCIPAL BENCH, NEW DELHI**

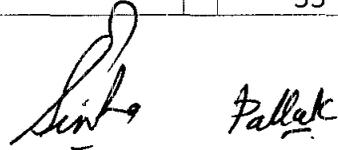
ORIGINAL APPLICATION NO. 141 OF 2022

IN THE MATTER OF:

Manish Jain ... Applicant
-Versus-
Union of India & Ors. ... Respondents

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P. SINHA & PALLAK BHAGAT
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Dated: 10.10.2022

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 141 OF 2022

IN THE MATTER OF:

Manish Jain ... Applicant

-Versus-

Union of India & Ors. ... Respondents

**REPLY ON BEHALF OF THE RESPONDENT NO.5 (THE
UPPER DOAB SUGAR MILLS) AND RESPONDENT NO. 6
(SIR SHADI LAL ENTERPRISES LTD).**

MOST RESPECTFULLY SHOWETH:

- I. Contents of para I of the application mentions that the address of the applicant is given in the cause title of the application, which is his chamber address in Tis Hazari Courts and not his address in Shamli District, where the respondent Nos. 5 & 6 are located.

- II. Contents of para II of the application are averments in respect of the applicant's place of birth, that he grew up/ was brought up in Shamli District, that he is practicing in the NCT of Delhi and that he frequently visits his home town, and yet the applicant has not mentioned his address in Shamli District. As such, the

applicant may be put to strict proof in respect of the aforesaid averments.

III. Contents of para III of the said application relates to addresses of the respondents and as such, need no reply.

IV. In reply to the contents of para IV of the said application, it is stated that as will appear from the Report dt. 31.03.2022 of the Joint Committee constituted by this Hon'ble Tribunal, which is already on the record of this Hon'ble Tribunal, the application filed by the applicant is malafide and full of false allegations because the findings in the said Report (in paras 19, 20 & 21 on page 6) are inter alia, that the fly ash emission is within the prescribed norms and/or below the prescribed standards and that during their visit, fly ash was not seen outside the industry premises on the side of roads. Further findings in the said Report are that the Unit has landfill area outside the premises for fly-ash handling and management in land owned by the Unit about less than 1 km. from the industry, that the total area of fly-ash yard is approx.. 4.15 acre, that at the time of inspection, almost 2000 sq.mt. area was found filled with fly-ash, that the industry has an agreement (copy of which was handed over to the Joint Committee) for disposal of fly-ash for filling in low lying areas, that

the Unit has manual water sprinkler system at the fly-ash landfill site and that transportation of the fly-ash to the designated landfill site facility was done by covered truck/trolley to contain the spread of any fly-ash during transportation. Thus, it is apparent that the applicant has sought to raise non-existent issues for ulterior purposes and/or motives, more so, when the answering respondents are complying with and implementing the various environmental laws so as to avoid adverse impact on public health and the environment at large.

REPLY TO BRIEF FACTS OF CASE:

1. Contents of para 1 of the said application are denied as being false, baseless and/or fabricated. It is specifically denied that common citizen of Shamli District have been facing day to day environment related problems as a result of fly-ash emission during sugarcane crushing season and foul smell that is "emitted" by the respondent No.5. As such, the reports in local dailies and interviews of the citizens referred to in the para under reply are incorrect and the same is also denied by the answering respondents, who are not violating any environmental laws and are also not causing irreparable damage to the environment, as alleged or at all.

2. Contents of para 2 of the said application are denied as being false, baseless and/or fabricated. It is specifically denied that the respondent No. 5 creates deafening sound when steam is injected in turbines and that the sound causes restlessness for heart patient and children, as alleged or at all. In this connection, it is stated that the testing report dt. 26.02.2022 by M/s Newcon Consultants & Laboratories, Ghaziabad, in respect of sound emission from the Units/ industry of the answering respondents have been found to be within the specifications/ limits as per the UPPCB/ CPCB. Copies of the Ambient, Stack and Online stack monitoring reports dt. 26.02.2022 are annexed as **Annexure R-5/1(colly)**.
3. Contents of para 3 of the said application are denied as being false, baseless and/or fabricated. In reply, it is stated that the allegations levelled in the para under reply are false and/or fabricated because the question of release of bad odours/ fumes from the bio-gas plant does not and cannot arise as the same is not functioning since September, 2021 in view of the conversion of the Effluent Treatment Plant (ETP) to Condensate Polishing Unit (CPU). Flow-chart of the CPU is annexed as **Annexure R-5/2**.

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4. Contents of para 4 of the said application are denied as being false, baseless and/or fabricated. In reply, it is stated that the ETP Plant is working properly and online monitoring system is installed on ETP Plant. Contents of the para under reply are specifically denied in seriatim. The report of the online monitoring system is annexed as **Annexure R-5/3**.
5. Contents of para 5 of the said application are denied as being false and baseless. In reply, it is stated that since there is zero discharge from the distillery because of the CPU installed therein, the question of flow of BITREX does not and cannot arise. Further, in the permissible discharge of treated effluent upto 1200 Kld from the sugar factory also there is no BITREX present because of the ETP installed therein. The treated effluent discharged is used only for farming/ gardening purposes.
6. Contents of para 6 of the said application relate to matters of record and as such, anything contrary to and/or inconsistent with the records in respect of Shamli District and Saharanpur Division mentioned in the para under reply, are denied.

7. Content of para 7 of the said application relates to the existence of three sugar factories in Shamli District, which is not denied.
8. Contents of para 8 of the said application relate to matters of record and as such, anything contrary to and/or inconsistent with the records in respect of the respondent no.6 mentioned in the para under reply, are denied. It is specifically stated that "The Upper Doab Sugar Mills" is a Unit of the respondent No.6/ "Sir Shadi Lal Enterprises Ltd.". It is specifically stated that the cane crushing capacity of the answering respondents has not been increased since the crushing season of 2018-19.
9. Contents of para 9 of the said application are denied as being false, baseless and/or fabricated and the same are specifically denied in seriatim. Further, the contents of the foregoing paras of this reply are reiterated in reply to the contents of this para. It is also stated that latest technology has been adopted in controlling emission of fly-ash and the existing wet scrubbers are more than sufficient to handle the fly-ash generated according to the cane crushing.
10. Contents of para 10 of the said application are denied as being false, baseless and/or fabricated and the same

are specifically denied in seriatim. It is further stated that there is no fly-ash emission in the environment from the Boilers-stacks. As such, the question of visibility becoming poor due to fly-ash does not and cannot arise. In this respect, Ambient, Stack and Online stack monitoring reports have already been annexed as Annexure R-5/1 (colly) hereinabove.

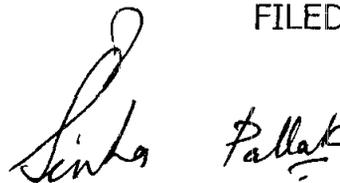
11. Contents of paras 11, 12 & 13 of the said application are denied as being false, baseless and/or fabricated and the same are specifically denied in seriatim. It is stated and submitted that as mentioned above, when there is no fly-ash emission, no bad odour or fumes due to any discharge and when all environmental laws and/or parameters prescribed by the UPPCB, CPCB and MOEFCC are being complied with by the answering respondents, the question of any action being taken does not and cannot arise.
12. Contents of para 14 of the said application are denied as being false, baseless and/or fabricated and the same are specifically denied in seriatim. It is specifically denied that the answering respondents had failed to necessary precautions in the crushing season of 2021-2022 to stop or dispose properly, the fly-ash and other residue, as allege or at all.

13. Contents of paras 15 & 16 of the said application are denied as being false, baseless and/or fabricated and the same are specifically denied in seriatim. It is stated that the allegation that people are constrained to sit within the rooms owing to heavy fly-ash released by the answering respondents is mischievous and motivated because as mentioned above, there is no emission of fly-ash and the permissible discharge of treated effluent is free from any odour, foul smell and/or noxious substance. The allegation that local people have complained several times about burning sensation in eyes is denied and the statement of a lady within quotes is also denied as being false, untrue and/or fabricated.
14. Contents of para 17 of the said application need no reply as the contents thereof are some definitions and/or extracts of the Act of 1981.
15. With reference to the contents of grounds (paras A to O) of the said application, it is stated and submitted that the grounds and/or statements/submissions contained in the paras under reply are misconceived, wrong, incorrect and have been made/advanced upon wrong appreciation of facts as well as the provisions of law applicable in the facts and circumstances of this case. The answering respondents crave leave of this Hon'ble

Tribunal to urge/ advance additional submissions/ arguments in this respect at the time of hearing of the said application.

16. With reference to the contents of para 7 under the heading "LIMITATION", in view of the facts and circumstances stated hereinabove to the effect that there is no emission of fly-ash and the permissible discharge of treated effluent is free from any odour, foul smell and/or noxious substance and as such, there being no cause of action for filing the said application, the question of the application being within limitation does not and cannot arise.
17. In view of the aforesaid, it is submitted that the said application deserves to be dismissed and accordingly be rejected with costs.

FILED BY:



P. SINHA & PALLAK BHAGAT
Advocates for the respondent Nos. 5 & 6.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 141 OF 2022

IN THE MATTER OF:

Manish Jain ... Applicant

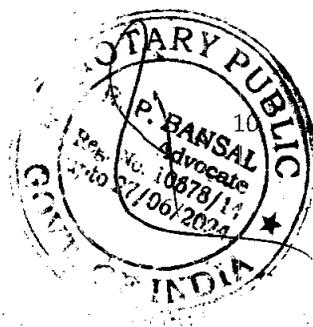
-Versus-

Union of India & Ors. ... Respondents

AFFIDAVIT

I, Vinay Kumar Sharma s/o Sh. A. C. Sharma, aged about 57 years, r/o Upper Doab Sugar Mills, Shamli, District Shamli, U.P., at present in New Delhi, do hereby solemnly affirm and state as under:-

1. That I am working as Manager – Environment, Health and Safety, with the respondent No.6, of which the respondent No. 5 is a Unit. As such, I am aware of the facts and circumstances of the case and compete to depose thereon.
2. That the statements of facts in the accompanying reply are true to my knowledge and/or are true to the records of the case/ respondent No.6. Rest of the statements are in the nature of submissions to this Hon'ble Tribunal



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on the basis of advice received and believed to be correct.

3. That the annexures to the accompanying reply are true copies of the respective originals.

Vijay Kumar
DEPONENT

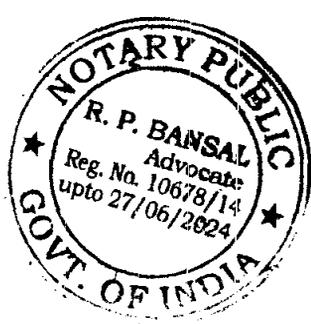
VERIFICATION:

I, the deponent abovenamed, do hereby verify that the contents of the foregoing affidavit are true to my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Verified at New Delhi on this the 8th day of October, 2022.

P.S. Singh
Identified by

Vijay Kumar
DEPONENT



ATTESTED
[Signature]
Notary Public, Delhi
(As Presented)

08/10/2022



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TEST REPORT

ANNEXURE: R-5/1 (Cdly)

AMBIENT AIR QUALITY MONITORING AND ANALYSIS REPORT

Page 1 Of 1

TEST REPORT NO : NCL/UDSM/1606/8/220202/42		DATE OF REPORT : 26-02-2022	
Name And Address Of Customer	UPPER DOAB SUGAR MILLS SHAMLI , ,SHAMLI,UTTAR PRADESH, INDIA		

SAMPLING DETAIL

Analysis Start Date 22/02/2022 Analysis End Date 26/02/2022
 Date Of Sampling 21/02/2022 Sampling Done By NCL
 Time Of Sampling 11:00 21/02/2022 To 19:00 21/02/2022
 Sampling Location NEAR BOILER
 Sampling Protocol IS:5182(PART-5) AS PER CPCB GUIDELINES
 Sample Flow Rate 1.20 mtr³/min Sampling Machine Placed 1.8 mtr
 For SPM(Average) At Height (From Ground)
 Sample Flow Rate For Gas 0.5 LPM Sample Duration 8-HRS
 Equipments Used Respirable Dust Sampler (RDS) with Gaseous Attachment , ,

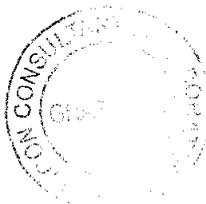
PHYSICAL OBSERVATIONS

Ambient Temperature 20°C Wind Direction West To East
 Weather Condition clear

TEST RESULT

S.No.	Parameter	Unit	Protocol	Result	Specification/ Limit (As Per CPCB)
1	Particulate Matters (Size Less Than 10µm) (PM ₁₀)	µg/m ³	IS:5182 Part 23	94.2	For 24 Hrs=100
2	Sulphur Dioxide (SO ₂)	µg/m ³	IS:5182 (Part 2)	20.5	For 24 hrs= 80
3	Carbon Monoxide (CO)	mg/m ³	IS:5182 (Part 10)	0.56	For 08 Hrs= 02 For 01 Hrs=04
4	Nitrogen Dioxide (NO ₂)	µg/m ³	IS:5182 (Part 6)	38.5	For 24 hrs=80

**** End Of Report****



FOR NEWCON CONSULTANTS & LABORATORIES



CHECKED BY

PREPARED BY

AUTHORIZED SIGNATORY

Mohini
Analyst

Format no NCL/QSP-28/TC-AAQ/FMT-02 Rev.No.1 Date 18.07.2011

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TEST REPORT

AMBIENT AIR QUALITY MONITORING AND ANALYSIS REPORT

Page 1 Of 1

TEST REPORT NO : NCL/UDSM/1606/8/220202/43		DATE OF REPORT : 26-02-2022	
Name And Address Of Customer	UPPER DOAB SUGAR MILLS SHAMLI , SHAMLI, UTTAR PRADESH, INDIA		

SAMPLING DETAIL

Analysis Start Date 22/02/2022 Analysis End Date 26/02/2022
 Date Of Sampling 21/02/2022 Sampling Done By NCL
 Time Of Sampling 10:00 21/02/2022 To 18:00 21/02/2022
 Sampling Location NEAR BUDHANA GATE ROAD SIDE ONE EACH
 Sampling Protocol IS:5182(PART-5) AS PER CPCB GUIDELINES
 Sample Flow Rate For SPM(Average) 1.22 mtr³/min Sampling Machine Placed 1.5 mtr At Height (From Ground)

Sample Flow Rate For Gas 0.5 LPM Sample Duration 8-HRS
 Equipments Used Respirable Dust Sampler (RDS) with Gaseous Attachment , ,

PHYSICAL OBSERVATIONS

Ambient Temperature 20°C Wind Direction West To East
 Weather Condition clear

TEST RESULT

S.No.	Parameter	Unit	Protocol	Result	Specification/ Limit (As Per CPCB)
1	Particulate Matters (Size Less Than 10µm) (PM ₁₀)	µg/m ³	IS:5182 Part 23	96.0	For 24 Hrs=100
2	Sulphur Dioxide (SO ₂)	µg/m ³	IS:5182 (Part 2)	22.5	For 24 hrs= 80
3	Carbon Monoxide (CO)	mg/m ³	IS:5182 (Part 10)	0.51	For 08 Hrs= 02 For 01 Hrs=04
4	Nitrogen Dioxide (NO ₂)	µg/m ³	IS:5182 (Part 6)	36.8	For 24 hrs=80

**** End Of Report****

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TEST REPORT NOISE MONITORING REPORT

TEST REPORT NO : NCL/UDSM/1606/8/220202/44		DATE OF REPORT : 26-02-2022
Name And Address Of Customer	UPPER DOAB SUGAR MILLS SHAMLI , ,SHAMLI,UTTAR PRADESH, INDIA	

SAMPLING DETAILS

Analysis Start Date	21-02-2022	Analysis End Date	21-02-2022
Date of Monitoring	21-02-2022	Monitoring Done By	NCL
Equipment Used	SL-4010		
Monitoring Duration	10 Minutes		
Place Of Monitoring	NEAR BOILER AREA		
Time Of Monitoring	12:20		
Category Of Area	INDUSTRIAL AREA		
Sampling Protocol	CPCB method - FCLS/06/2000-01		

OBSERVATIONS

Observation No.	1	2	3	4	5	6	7	8	9	10
Reading dB(A)	70.8	71.6	72.4	70.9	73.8	72.6	72.9	73.4	72.1	71.9

TEST RESULT

S.No.	Description Noise Level dB(A)	Result	Ambient Noise Standards/ Specification (CPCB/Factories Act) Leq dB(A)
1	Average	72.2	
2	Maximum	73.8	
3	Minimum	70.8	
4	Leq dB(A)	72.4	75 Max.

**** End Of Report****

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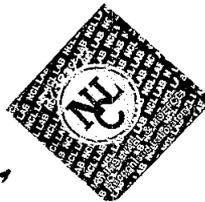
Mohit
Sr. Analyst

Maik
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Beij
PREPARED BY

r. jehny
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TEST REPORT

NOISE MONITORING REPORT

TEST REPORT NO : NCL/UDSM/1606/8/220202/45		DATE OF REPORT : 26-02-2022
Name And Address Of Customer	UPPER DOAB SUGAR MILLS SHAMLI , ,SHAMLI,UTTAR PRADESH, INDIA	

SAMPLING DETAILS

Analysis Start Date	21-02-2022	Analysis End Date	21-02-2022
Date of Monitoring	21-02-2022	Monitoring Done By	NCL
Equipment Used	SL-4010		
Monitoring Duration	10 Minutes		
Place Of Monitoring	NEAR BUDHANA GATE ROAD SIDE ONE EACH		
Time Of Monitoring	12:00		
Category Of Area	INDUSTRIAL AREA		
Sampling Protocol	CPCB method - PCLS/06/2000-01		

OBSERVATIONS

Observation No.	1	2	3	4	5	6	7	8	9	10
Reading dB(A)	70.8	72.3	71.4	73.1	72.8	71.3	70.6	71.9	72.3	72.4

TEST RESULT

S.No.	Description Noise Level dB(A)	Result	Ambient Noise Standards/ Specification (CPCB/Factories Act) Leq dB(A)
1	Average	71.9	
2	Maximum	73.1	
3	Minimum	70.6	
4	Leq dB(A)	72.1	75 Max.

**** End Of Report****

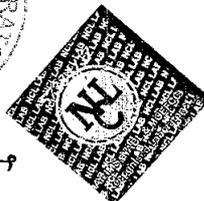
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Majk
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Brij
PREPARED BY

Officer
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TEST REPORT

STACK EMISSION MONITORING AND ANALYSIS REPORT

Page 1 Of 1

TEST REPORT NO : NCLUDSM/1606/8/220202/50		DATE OF REPORT : 26-02-2022	
Name And Address Of Customer		UPPER DOAB SUGAR MILLS SHAMLI , ,SHAMLI,UTTAR PRADESH, INDIA	

SAMPLING DETAIL

Analysis Start Date	22-02-2022	Analysis End Date	26-02-2022
Date Of Sampling	21-02-2022	Sampling Done By	NCL
Sampling Protocol	AS PER CPCB GUIDELINES	Duration Of Sampling	30 minutes
Equipment Used	Vayubodhan Stack Sampler No 1 VSS 1(S.No 321 DTC 01), , ,		

DETAILS OF STACK

Stack Attached To	Two Boilers (Surya 1&2)		
Capacity	25 TPI Each		
Type Of Fuel Used	Baggase		
Quantity Of Fuel Used	300+300 TPD	Stack Dia At The Top	2150 mm
Stack Height Above The Ground level	35 Mtr	Material Of Construction	MS
Normal Operation Schedule	24 HRS		
Attached APCS	WET SCRUEBER		

PHYSICAL OBSERVATIONS

Ambient Temperature	20°C	Flue Gas Temperature	97°C
Velocity Of Flue Gases	8.2 Mtr/Sec	Sampling Flow Rate For SPM	21.0 LPM
Sampling Flow Rate For Gases	2.5 LPM	Quantity Of Emission Discharged	107118.117m³/hr

TEST RESULT

S.No.	Parameter	Unit	Protocol	Result	Specification/ Limit (As Per CPCB)
1	Particulate Matters (PM)	mg/Nm³	IS:11255 (P-1)	121.0	150 (for 15 & > 15TPH Boilers)
2	Sulphur Dioxide (SO ₂)	mg/Nm³	IS:11255 (P-2)	36.0	Not Specified
3	Carbon Monoxide (CO)	% by Vol	IS:13270	0.35	1% By Volume
4	Oxides of Nitrogen	mg/Nm³	IS:11255 (P-7)	51.0	Not Specified

**** End Of Report****



FOR NEWCON CONSULTANTS & LABORATORIES



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TEST REPORT

STACK EMISSION MONITORING AND ANALYSIS REPORT

Page 1 Of 1

TEST REPORT NO : NCL/UDSM/1606/8/220202/51		DATE OF REPORT : 26-02-2022	
Name And Address Of Customer		UPPER DOAB SUGAR MILLS SHAMLI , ,SHAMLI,UTTAR PRADESH, INDIA	

SAMPLING DETAIL

Analysis Start Date	22-02-2022	Analysis End Date	26-02-2022
Date Of Sampling	21-02-2022	Sampling Done By	NCL
Sampling Protocol	AS PER CPCB GUIDELINES	Duration Of Sampling	30 minutes
Equipment Used	Vayubodhan Stack Sampler No 1 VSS-1(S.No 321 DTC 01), ,		

DETAILS OF STACK

Stack Attached To	Boiler	Stack Dia At The Top	1900 mm
Capacity	38 TPH	Material Of Construction	MS
Type Of Fuel Used	Baggase		
Quantity Of Fuel Used	456 TPD		
Stack Height Above The Ground level	35 Mtr		
Normal Operation Schedule	24 HRS		
Attached APCS	WET SCRUBBER		

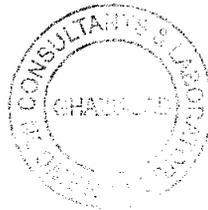
PHYSICAL OBSERVATIONS

Ambient Temperature	20°C	Flue Gas Temperature	84°C
Velocity Of Flue Gases	7.6 Mtr/Sec	Sampling Flow Rate For SPM	18.0 LPM
Sampling Flow Rate For Gases	2.7 LPM	Quantity Of Emission Discharged	77534.136m ³ /hr

TEST RESULT

S.No.	Parameter	Unit	Protocol	Result	Specification/ Limit (As Per CPCB)
1	Particulate Matters (PM)	mg/Nm ³	IS:11255 (P-1)	128	150 (for 15 & > 15TPH Boilers)
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS:11255 (P-2)	48.0	Not Specified
3	Carbon Monoxide (CO)	% by Vol	IS:13270	0.32	1% By Volume
4	Oxides of Nitrogen	mg/Nm ³	IS:11255 (P-7)	55.0	Not Specified

**** End Of Report****



FOR NEWCON CONSULTANTS & LABORATORIES

Analyst

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Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)

Mobile : 9810430345, 9205501788 | Website : www.newconlab.in

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NABL ISO/IEC 17025 : 2017 (Testing, Cert. No. TC-5526) Accredited Laboratory
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Website : www.newconlab.in

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TEST REPORT

STACK EMISSION MONITORING AND ANALYSIS REPORT

Page 1 Of 1

TEST REPORT NO : NCL/UDSM/1606/8/220202/48		DATE OF REPORT : 26-02-2022	
Name And Address Of Customer		UPPER DOAB SUGAR MILLS SHAMLI , ,SHAMLI,UTTAR PRADESH, INDIA	

SAMPLING DETAIL

Analysis Start Date	22-02-2022	Analysis End Date	26-02-2022
Date Of Sampling	20-02-2022	Sampling Done By	NCL
Sampling Protocol	AS PER CPCB GUIDELINES	Duration Of Sampling	30 minutes
Equipment Used	Vayubodhan Stack Sampler No 1 VSS-1(S.No 321 DTC 01), , ,		

DETAILS OF STACK

Stack Attached To	Boiler No. VKW-1		
Capacity	25 TPH		
Type Of Fuel Used	Baggase		
Quantity Of Fuel Used	300 TPD	Stack Dia At The Top	1500 mm
Stack Height Above The Ground level	35 Mtr	Material Of Construction	MS
Normal Operation Schedule	24 HRS		
Attached APCS	WET SCRUBBER		

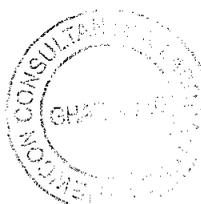
PHYSICAL OBSERVATIONS

Ambient Temperature	20°C	Flue Gas Temperature	97°C
Velocity Of Flue Gases	8.1 Mtr/Sec	Sampling Flow Rate For SPM	21.0 LPM
Sampling Flow Rate For Gases	2.5 LPM	Quantity Of Emission Discharged	51503.85m ³ /hr

TEST RESULT

S.No.	Parameter	Unit	Protocol	Result	Specification/ Limit (As Per CPCB)
1	Particulate Matters (PM)	mg/Nm ³	IS:11255 (P-1)	116	150 (for 15 & > 15TPH Boilers)
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS:11255 (P-2)	42.0	Not Specified
3	Carbon Monoxide (CO)	% by Vol	IS:13270	0.45	1% By Volume
4	Oxides of Nitrogen	mg/Nm ³	IS:11255 (P-7)	51.0	Not Specified

**** End Of Report****



FOR NEWCON CONSULTANTS & LABORATORIES



Mohini
Analyst
Mohan

Prepared By
Brij

Checked By
Mojib
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AUTHORIZED SIGNATORY

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E-mail : newconlab@gmail.com, newconlabfinance@gmail.com

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NABL ISO/IEC 17025 : 2017 (Testing, Cert. No. TC-5526) Accredited Laboratory
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Website : www.newconlab.in

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TEST REPORT

STACK EMISSION MONITORING AND ANALYSIS REPORT

Page 1 Of 1

TEST REPORT NO : NCL/UDSM/1606/8/220202/49		DATE OF REPORT : 26-02-2022	
Name And Address Of Customer	UPFER DOAB SUGAR MILLS SHAMLI , ,SHAMLI,UTTAR PRADESH, INDIA		

SAMPLING DETAIL

Analysis Start Date	22-02-2022	Analysis End Date	26-02-2022
Date Of Sampling	21-02-2022	Sampling Done By	NCL
Sampling Protocol	AS PER CPCB GUIDELINES	Duration Of Sampling	30 minutes
Equipment Used	Vayubodhan Stack Sampler No 1 VSS-1(S.No 321 DTC 01), , ,		

DETAILS OF STACK

Stack Attached To	Boiler No. VKW-2		
Capacity	25 TPH		
Type Of Fuel Used	Baggase		
Quantity Of Fuel Used	300 TPD	Stack Dia At The Top	1500 mm
Stack Height Above The Ground level	35 Mtr	Material Of Construction	MS
Normal Operation Schedule	24 HRS		
Attached APCS	WET SCRUBBER		

PHYSICAL OBSERVATIONS

Ambient Temperature	20°C	Flue Gas Temperature	93°C
Velocity Of Flue Gases	7.9 Mtr/Sec	Sampling Flow Rate For SPM	21.0 LPM
Sampling Flow Rate For Gases	2.4 LPM	Quantity Of Emission Discharged	50232.15m³/hr

TEST RESULT

S.No.	Parameter	Unit	Protocol	Result	Specification/ Limit (As Per CPCB)
1	Particulate Matters (PM)	mg/Nm³	IS:11255 (P-1)	108	150 (for 15 & > 15TPH Boilers)
2	Sulphur Dioxide (SO ₂)	mg/Nm³	IS:11255 (P-2)	28.0	Not Specified
3	Carbon Monoxide (CO)	% by Vol	IS:13270	0.32	1% By Volume
4	Oxides of Nitrogen	mg/Nm³	IS:11255 (P-7)	48.0	Not Specified

**** End Of Report****

FOR NEWCON CONSULTANTS & LABORATORIES



Mohini Analyst

Mohini

MoSK
CHECKED BY

Brij
PREPARED BY

AUTHORIZED SIGNATORY

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Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)

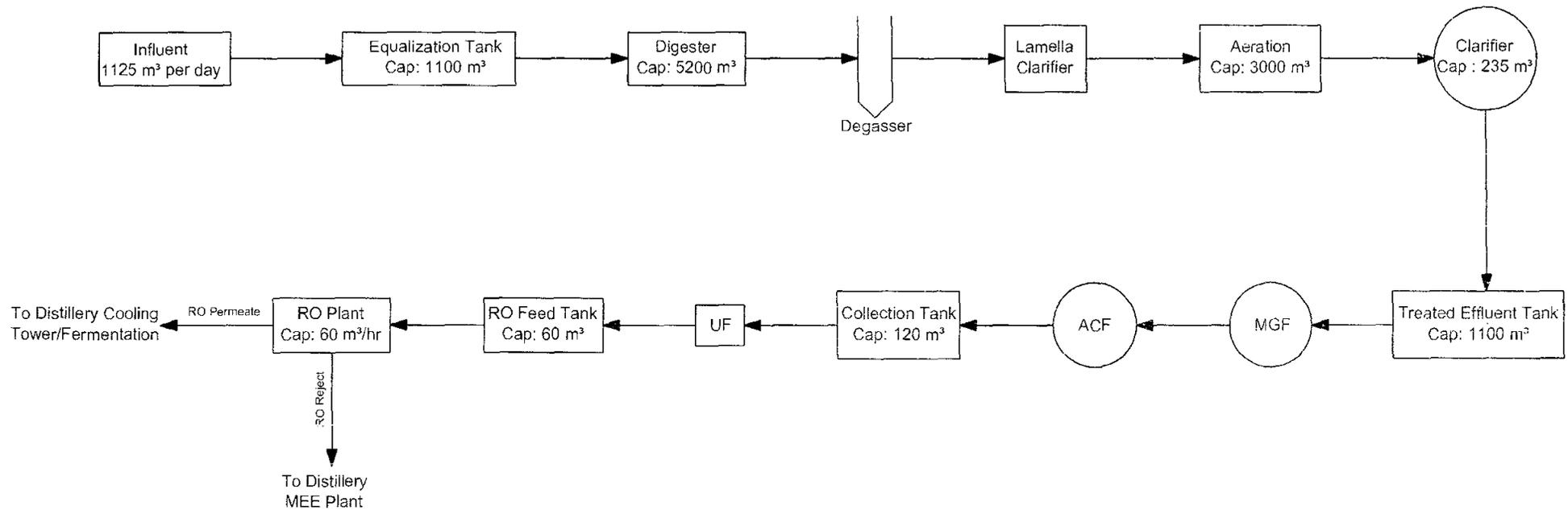
Mobile : 9810430345, 9205501788 | Website : www.newconlab.in

E-mail : newconlab@gmail.com, newconlabfinance@gmail.com

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SHAMLI DISTILLERY & CHEMICAL WORKS, SHAMLI

CPU FLOW CHART



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ANNEXURE R-5/3

Company Name	Upper Doab Sugar Mills Shamli			
Station Name	Stack 1 2x25 TPH Boiler	Stack 2 25 TPH Boiler	Stack 3 25 TPH Boiler	Stack 4 38 TPH Boiler
Parameter Name	PM	PM	PM	PM
Permissible Range	150 (mg/Nm3)	150 (mg/Nm3)	150 (mg/Nm3)	150 (mg/Nm3)
05-01-2022 11:45:00	58.38	25	0.7	24.9
05-01-2022 12:00:00	61.41	29.32	0.7	28.79
05-01-2022 12:15:00	62.52	33.12	0.87	32.18
05-01-2022 12:30:00	63.87	33.67	0.79	37.64
05-01-2022 12:45:00	64.88	36.54	0.71	37.56
05-01-2022 13:00:00	65.23	37.05	0.79	39.98
05-01-2022 13:15:00	65.99	36.54	0.7	41.06
05-01-2022 13:30:00	67.09	33.33	0.7	44.07
05-01-2022 13:45:00	67.51	31.98	0.96	49.33
05-01-2022 14:00:00	67.89	29.86	0.7	54.44
05-01-2022 14:15:00	67.59	27.66	0.7	60.78
05-01-2022 14:30:00	68.44	28.42	0.7	59.74
05-01-2022 14:45:00	68.61	27.66	0.79	57.94
05-01-2022 15:00:00	68.44	29.01	0.7	56.61
05-01-2022 15:15:00	68.66	29.27	0.7	59.2
05-01-2022 15:30:00	69.29	28.17	0.7	65.14
05-01-2022 15:45:00	69.29	27.83	0.79	62.96
05-01-2022 16:00:00	69.16	29.44	0.79	63.21
05-01-2022 16:15:00	69.92	30.53	0.7	59.45
05-01-2022 16:30:00	69.79	29.01	0.7	60.87
05-01-2022 16:45:00	69.54	29.43	0.79	66.89
05-01-2022 17:00:00	69.37	29.52	0.7	73.15
05-01-2022 17:15:00	69.16	30.29	0.7	68.05
05-01-2022 17:30:00	69.54	32.06	0.7	75.08
05-01-2022 17:45:00	69.37	32.65	0.7	74.74
05-01-2022 18:00:00	70.21	32.06	0.79	73.15
05-01-2022 18:15:00	70.55	32.57	0.79	82.51
05-01-2022 18:30:00	72.08	32.31	0.79	79.92
05-01-2022 18:45:00	71.57	35.28	0.7	78.92

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06-01-2022 03:15:00	68.26	25.97	0.7	52.93
06-01-2022 03:30:00	68.01	27.32	0.7	60.78
06-01-2022 03:45:00	68.18	28.17	0.71	60.12
06-01-2022 04:00:00	68.18	28.08	0.79	57.94
06-01-2022 04:15:00	68.14	26.98	0.7	55.02
06-01-2022 04:30:00	68.09	28.17	0.7	50.67
06-01-2022 04:45:00	68.01	27.4	0.7	48.84
06-01-2022 05:00:00	68.01	27.82	0.87	57.03
06-01-2022 05:15:00	68.52	26.99	0.7	54.94
06-01-2022 05:30:00	68.01	26.65	0.7	54.43
06-01-2022 05:45:00	68.01	25.2	0.7	55.19
06-01-2022 06:00:00	68.09	26.05	0.7	55.52
06-01-2022 06:15:00	68.26	25.72	0.7	51.76
06-01-2022 06:30:00	67.59	27.15	0.79	43.49
06-01-2022 06:45:00	67.84	26.14	0.79	48.25
06-01-2022 07:00:00	67.76	24.27	0.79	51.51
06-01-2022 07:15:00	67.42	24.36	0.58	53.35
06-01-2022 07:30:00	68.26	25.63	0.87	52.51
06-01-2022 07:45:00	67.89	22.92	0.79	49.34
06-01-2022 08:00:00	67.34	21.23	0.79	49.42
06-01-2022 08:15:00	67.17	18.35	0.7	48.33
06-01-2022 08:30:00	66.88	15.14	0.79	52.18
06-01-2022 08:45:00	66.83	8.29	0.79	55.74
06-01-2022 09:00:00	67.25	4.99	0.7	56.86
06-01-2022 09:15:00	66.92	3.89	0.7	57.44
06-01-2022 09:30:00	67	2.28	0.79	57.86
06-01-2022 09:45:00	67	1.35	0.79	55.27
06-01-2022 10:00:00	65.82	3.04	0.87	56.19
06-01-2022 10:15:00	81.64	0.33	0.79	57.27
06-01-2022 10:30:00	95.6	4.39	0.7	39.64
06-01-2022 10:45:00	91.49	4.14	0.79	37.56
06-01-2022 11:00:00	91.61	4.14	0.79	34.72
06-01-2022 11:15:00	88.07	4.98	0.7	31.71

06-01-2022 11:30:00	87.39	5.75	0.7	32.97
06-01-2022 11:45:00	84.26	3.3	0.7	25.61
06-01-2022 12:00:00	84.34	3.3	0.7	29.79
06-01-2022 12:15:00	83.67	1.69	0.7	26.19
06-01-2022 12:30:00	81.55	1.43	0.7	25.44
06-01-2022 12:45:00	82.99	0.42	0.79	20.94
06-01-2022 13:00:00	81.46	0	0.7	22.19
06-01-2022 13:15:00	82.4	0	0.62	19.76
06-01-2022 13:30:00	80.79	0.38	0.7	20.43
06-01-2022 13:45:00	81.21	1.86	0.7	22.43
06-01-2022 14:00:00	79.82	2.62	0.62	18.09
06-01-2022 14:15:00	79.44	3.63	0.7	18.09
06-01-2022 14:30:00	79.95	4.9	0.7	18.25
06-01-2022 14:45:00	81.21	5.96	0.7	18.93
06-01-2022 15:00:00	83.12	2.45	0.79	13.58
06-01-2022 15:15:00	83.16	0	0.7	13.91
06-01-2022 15:30:00	82.99	0	0.7	19.76
06-01-2022 15:45:00	82.82	0	0.7	23.02
06-01-2022 16:00:00	82.36	0	0.7	20.01
06-01-2022 16:15:00	81.98	0	0.7	16.75
06-01-2022 16:30:00	82.23	0	0.62	16.92
06-01-2022 16:45:00	82.57	0	0.7	13.75
06-01-2022 17:00:00	82.57	0	0.7	10.82
06-01-2022 17:15:00	84.26	0	0.7	15.83
06-01-2022 17:30:00	83.92	0	0.7	18.34
06-01-2022 17:45:00	81.97	0	0.7	16.17
06-01-2022 18:00:00	79.61	1.01	0.7	15.67
06-01-2022 18:15:00	78.56	3.21	0.7	14.41
06-01-2022 18:30:00	80.54	5.59	0.7	18.43
06-01-2022 18:45:00	80.11	9.81	0.7	18.59
06-01-2022 19:00:00	79.01	10.24	0.79	15.33
06-01-2022 19:15:00	78.81	11.92	0.7	19.59
06-01-2022 19:30:00	78.76	11.93	0.62	21.52

23

06-01-2022 19:45:00	78.93	13.44	0.7	18.26
06-01-2022 20:00:00	78.5	14.63	0.79	15.08
06-01-2022 20:15:00	77.24	15.48	0.79	19.09
06-01-2022 20:30:00	77.67	18.09	0.87	22.51
06-01-2022 20:45:00	79.44	18.69	0.62	24.35
06-01-2022 21:00:00	80.28	19.37	0.7	22.35
06-01-2022 21:15:00	80.2	19.71	0.7	22.35
06-01-2022 21:30:00	79.82	20.3	0.7	19.39
06-01-2022 21:45:00	82.48	21.06	0.62	21.6
06-01-2022 22:00:00	79.69	20.55	0.7	23.26
06-01-2022 22:15:00	79.52	20.47	0.54	20.84
06-01-2022 22:30:00	79.18	19.62	0.7	18.59
06-01-2022 22:45:00	83.66	18.35	0.7	20.51
06-01-2022 23:00:00	84.77	11.59	0.7	19.51
06-01-2022 23:15:00	83.58	11.42	0.96	25.78
06-01-2022 23:30:00	85.19	15.82	0.79	26.86
06-01-2022 23:45:00	85.28	16.24	0.7	21.85
07-01-2022 00:00:00	84.77	13.37	0.7	25.78
07-01-2022 00:15:00	82.15	12.69	0.87	27.2
07-01-2022 00:30:00	84.01	15.73	0.7	31.21
07-01-2022 00:45:00	86.16	15.48	0.7	30.12
07-01-2022 01:00:00	87.22	16.58	0.71	31.29
07-01-2022 01:15:00	87.13	19.45	0.79	28.29
07-01-2022 01:30:00	84.26	18.44	0.79	28.95
07-01-2022 01:45:00	83.75	17.34	0.7	27.95
07-01-2022 02:00:00	85.11	15.56	0.7	33.55
07-01-2022 02:15:00	85.27	18.61	0.7	32.42
07-01-2022 02:30:00	87.39	18.94	0.71	33.47
07-01-2022 02:45:00	86.38	20.8	0.71	29.2
07-01-2022 03:00:00	86.29	22.34	0.79	33.88
07-01-2022 03:15:00	88.99	22.5	0.54	27.11
07-01-2022 03:30:00	88.24	20.55	0.79	26.36
07-01-2022 03:45:00	86.71	18.77	0.62	31.04

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07-01-2022 04:00:00	86.42	16.75	0.7	29.11
07-01-2022 04:15:00	88.71	16.83	0.7	35.05
07-01-2022 04:30:00	87.3	15.05	0.79	32.21
07-01-2022 04:45:00	87.39	14.29	0.7	31.79
07-01-2022 05:00:00	86.04	15.22	0.79	33.47
07-01-2022 05:15:00	87.43	15.74	0.71	31.46
07-01-2022 05:30:00	84.34	19.45	0.62	31.29
07-01-2022 05:45:00	81.63	19.88	0.7	42.65
07-01-2022 06:00:00	81.21	21.22	0.7	44.32
07-01-2022 06:15:00	79.7	22.33	0.87	37.23
07-01-2022 06:30:00	78.56	25.55	0.79	32.88
07-01-2022 06:45:00	78.51	27.58	0.79	35.97
07-01-2022 07:00:00	78.51	27.49	0.87	35.21
07-01-2022 07:15:00	78.81	29.1	0.79	41.07
07-01-2022 07:30:00	78.42	29.27	0.79	39.48
07-01-2022 07:45:00	79.02	28.84	0.87	42.9
07-01-2022 08:00:00	79.19	28.42	0.7	43.32
07-01-2022 08:15:00	79.44	26.98	0.7	43.74
07-01-2022 08:30:00	79.69	22.75	0.62	38.14
07-01-2022 08:45:00	79.19	21.14	0.7	38.73
07-01-2022 09:00:00	80.11	18.27	0.79	40.73
07-01-2022 09:15:00	80.45	16.24	0.71	44.15
07-01-2022 09:30:00	80.33	13.28	0.79	44.4
07-01-2022 09:45:00	79.86	13.95	0.79	46.08
07-01-2022 10:00:00	79.94	12.94	0.7	44.16
07-01-2022 10:15:00	80.45	10.24	0.79	43.16
07-01-2022 10:30:00	80.58	10.15	0.62	47.17
07-01-2022 10:45:00	80.37	10.14	0.79	51.51
07-01-2022 11:00:00	79.52	8.46	0.7	49.34
07-01-2022 11:15:00	78.59	6.93	0.83	37.97
07-01-2022 11:30:00	77.92	5.33	0.7	45.75
07-01-2022 11:45:00	77.66	6.51	0.79	37.64
07-01-2022 12:00:00	77.53	3.17	0.79	38.73

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07-01-2022 12:15:00	77.49	3.8	0.7	38.64
07-01-2022 12:30:00	78.08	2.11	0.7	36.06
07-01-2022 12:45:00	77.15	0.25	0.79	30.95
07-01-2022 13:00:00	76.22	0	0.79	31.62
07-01-2022 13:15:00	73.77	0	0.7	29.95
07-01-2022 13:30:00	73.6	0	0.7	24.27
07-01-2022 13:45:00	71.95	0.08	0.79	21.35
07-01-2022 14:00:00	72.5	2.11	0.79	25.69
07-01-2022 14:15:00	73.01	5.83	0.71	29.95
07-01-2022 14:30:00	73.35	6.09	0.79	28.53
07-01-2022 14:45:00	73.85	6.93	0.7	28.62
07-01-2022 15:00:00	74.02	7.27	0.7	29.04
07-01-2022 15:15:00	74.27	7.61	0.7	34.63
07-01-2022 15:30:00	74.7	4.73	0.71	30.62
07-01-2022 15:45:00	74.87	2.28	0.71	25.94
07-01-2022 16:00:00	74.62	0.67	0.7	25.11
07-01-2022 16:15:00	74.52	0.38	0.7	24.03
07-01-2022 16:30:00	74.53	0.67	0.87	22.19
07-01-2022 16:45:00	74.7	2.03	0.62	18.25
07-01-2022 17:00:00	74.49	1.52	0.7	17.59
07-01-2022 17:15:00	74.02	1.86	0.79	16.92
07-01-2022 17:30:00	74.87	2.96	0.79	18.68
07-01-2022 17:45:00	75.3	3.97	0.96	20.77
07-01-2022 18:00:00	76.14	4.39	0.7	20.18
07-01-2022 18:15:00	76.14	5.15	0.7	21.01
07-01-2022 18:30:00	76.39	3.55	0.7	19.17
07-01-2022 18:45:00	76.81	5.24	0.7	19.93
07-01-2022 19:00:00	77.24	3.46	0.7	21.77
07-01-2022 19:15:00	77.03	3.46	0.7	21.68
07-01-2022 19:30:00	76.47	5.75	0.79	20.01
07-01-2022 19:45:00	76.56	6.85	0.79	23.01
07-01-2022 20:00:00	76.39	9.64	0.79	26.86
07-01-2022 20:15:00	76.64	10.06	0.87	22.94

07-01-2022 20:30:00	77.32	8.79	0.7	26.87
07-01-2022 20:45:00	77.4	8.63	0.58	24.69
07-01-2022 21:00:00	77.91	9.47	0.87	27.27
07-01-2022 21:15:00	78.04	7.1	0.7	26.52
07-01-2022 21:30:00	77.74	8.63	0.87	27.95
07-01-2022 21:45:00	77.83	10.14	0.79	26.44
07-01-2022 22:00:00	77.32	12.35	0.79	29.79
07-01-2022 22:15:00	76.9	13.03	0.7	29.79
07-01-2022 22:30:00	77.79	14.63	0.7	28.54
07-01-2022 22:45:00	77.83	15.31	0.7	29.96
07-01-2022 23:00:00	77.83	14.04	0.7	30.03
07-01-2022 23:15:00	77.91	13.11	0.7	31.21
07-01-2022 23:30:00	77.79	12.52	0.7	31.46
07-01-2022 23:45:00	77.83	12.18	0.79	31.54
08-01-2022 00:00:00	77.83	13.62	0.79	33.05
08-01-2022 00:15:00	78.42	14.46	0.7	33.72
08-01-2022 00:30:00	77.79	14.71	0.7	34.63
08-01-2022 00:45:00	78.08	15.9	0.62	34.63
08-01-2022 01:00:00	78.51	14.04	0.7	33.88
08-01-2022 01:15:00	78.42	14.47	0.79	35.47
08-01-2022 01:30:00	78.93	13.28	0.7	34.88
08-01-2022 01:45:00	78.81	11.84	0.7	35.13
08-01-2022 02:00:00	79.18	12.6	0.79	35.47
08-01-2022 02:15:00	79.61	12.43	0.7	36.22
08-01-2022 02:30:00	79.27	9.3	0.87	33.88
08-01-2022 02:45:00	78.94	10.4	0.7	38.39
08-01-2022 03:00:00	79.19	9.47	0.7	35.46
08-01-2022 03:15:00	79.61	5.84	0.79	35.97
08-01-2022 03:30:00	78.85	2.03	0.7	35.05
08-01-2022 03:45:00	77.91	2.79	0.71	37.48
08-01-2022 04:00:00	77.23	7.27	0.79	31.37
08-01-2022 04:15:00	76.48	9.9	0.79	26.44
08-01-2022 04:30:00	75.64	12.01	0.62	25.85

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08-01-2022 04:45:00	75.72	12.6	0.79	26.95
08-01-2022 05:00:00	75.26	16.23	0.7	10.32
08-01-2022 05:15:00	75.51	17.76	0.7	15.08
08-01-2022 05:30:00	74.78	22.58	0.58	18.09
08-01-2022 05:45:00	75.38	27.83	0.79	18.43
08-01-2022 06:00:00	75.26	29.95	0.79	23.02
08-01-2022 06:15:00	74.53	33.24	0.79	30.37
08-01-2022 06:30:00	73.85	30.62	0.7	33.96
08-01-2022 06:45:00	73.26	22.42	0.7	34.8
08-01-2022 07:00:00	73.6	12.77	0.7	31.71
08-01-2022 07:15:00	72.5	19.88	0.79	39.39
08-01-2022 07:30:00	72.42	25.54	0.79	37.47
08-01-2022 07:45:00	72.42	30.28	0.7	46.83
08-01-2022 08:00:00	72.42	32.15	0.7	45.24
08-01-2022 08:15:00	73.86	29.78	0.62	50.26
08-01-2022 08:30:00	74.02	23.68	0.7	45.91
08-01-2022 08:45:00	75.3	15.9	0.79	42.82
08-01-2022 09:00:00	76.05	10.99	0.87	40.73
08-01-2022 09:15:00	77.28	9.22	0.79	41.48
08-01-2022 09:30:00	78.25	13.28	0.7	37.73
08-01-2022 09:45:00	78.42	21.23	0.7	41.4
08-01-2022 10:00:00	77.83	23.01	0.7	47.84
08-01-2022 10:15:00	78.3	21.91	0.96	47.58
08-01-2022 10:30:00	79.1	23.6	0.79	34.06
08-01-2022 10:45:00	79.69	26.31	0.79	34.46
08-01-2022 11:00:00	80.2	29.35	0.87	38.06
08-01-2022 11:15:00	80.87	33.58	0.79	48.76
08-01-2022 11:30:00	79.57	32.91	0.7	45.41
08-01-2022 11:45:00	78.81	32.31	0.62	46.33
08-01-2022 12:00:00	78.94	31.8	0.54	36.72
08-01-2022 12:15:00	78.17	31.3	0.87	28.28
08-01-2022 12:30:00	77.28	33.58	0.79	27.03
08-01-2022 12:45:00	77.83	34.39	0.79	27.36

08-01-2022 13:00:00	76.56	33.58	0.79	27.61
08-01-2022 13:15:00	76.56	32.65	0.83	28.36
08-01-2022 13:30:00	76.14	31.13	0.7	27.86
08-01-2022 13:45:00	76.56	28.76	0.83	26.78
08-01-2022 14:00:00	76.31	24.78	0.7	25.44
08-01-2022 14:15:00	75.46	23.01	0.54	24.77
08-01-2022 14:30:00	75.63	22.42	0.7	24.61
08-01-2022 14:45:00	75.51	22.76	0.7	24.78
08-01-2022 15:00:00	75.21	20.89	0.7	24.61
08-01-2022 15:15:00	75.72	20.8	0.71	24.35
08-01-2022 15:30:00	76.06	20.64	0.79	23.52
08-01-2022 15:45:00	76.65	21.95	0.7	23.77
08-01-2022 16:00:00	76.14	19.88	0.7	23.6
08-01-2022 16:15:00	76.22	20.3	0.79	24.1
08-01-2022 16:30:00	76.31	19.96	0.7	24.61
08-01-2022 16:45:00	76.14	21.48	0.62	24.77
08-01-2022 17:00:00	77.23	21.31	0.79	24.86
08-01-2022 17:15:00	77.41	23.17	0.7	25.35
08-01-2022 17:30:00	76.98	24.78	0.87	25.86
08-01-2022 17:45:00	76.73	25.12	0.7	26.61
08-01-2022 18:00:00	77.15	25.55	0.7	26.02
08-01-2022 18:15:00	76.77	25.54	0.96	26.69
08-01-2022 18:30:00	76.9	27.58	0.71	26.94
08-01-2022 18:45:00	77.07	27.57	0.7	27.03
08-01-2022 19:00:00	76.02	28.09	0.62	27.28
08-01-2022 19:15:00	75.51	27.82	0.7	27.41
08-01-2022 19:30:00	75.21	26.31	0.87	27.45
08-01-2022 19:45:00	74.87	26.39	0.7	27.7
08-01-2022 20:00:00	74.61	28	0.79	27.91
08-01-2022 20:15:00	74.1	27.32	0.83	28.12
08-01-2022 20:30:00	73.43	23.86	0.7	28.11
08-01-2022 20:45:00	73.01	21.91	0.7	28.53
08-01-2022 21:00:00	72.59	21.4	0.79	28.53

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08-01-2022 21:15:00	71.82	19.03	0.79	29.12
08-01-2022 21:30:00	71.91	17.76	0.71	29.2
08-01-2022 21:45:00	72.08	19.46	0.7	29.53
08-01-2022 22:00:00	70.8	19.45	0.79	29.79
08-01-2022 22:15:00	70.93	17.42	0.79	29.79
08-01-2022 22:30:00	70.13	17.42	0.7	29.87
08-01-2022 22:45:00	69.71	14.55	0.62	29.28
08-01-2022 23:00:00	68.86	8.29	0.7	28.61
08-01-2022 23:15:00	68.52	5.33	0.7	27.86
08-01-2022 23:30:00	67.42	6.34	0.7	27.53
08-01-2022 23:45:00	68.1	5.75	0.7	27.28
09-01-2022 00:00:00	68.78	4.4	0.71	28.03
09-01-2022 00:15:00	68.35	0.5	0.7	27.61
09-01-2022 00:30:00	67.38	1.18	0.7	25.36
09-01-2022 00:45:00	67.59	2.36	0.7	23.85
09-01-2022 01:00:00	67.93	8.04	0.7	23.9
09-01-2022 01:15:00	67.42	12.27	0.7	23.35
09-01-2022 01:30:00	67.13	14.2	0.79	23.94
09-01-2022 01:45:00	65.98	17.34	0.71	25.36
09-01-2022 02:00:00	64.72	20.81	0.62	25.94
09-01-2022 02:15:00	64.12	23.77	0.7	26.52
09-01-2022 02:30:00	63.45	26.22	0.79	27.03
09-01-2022 02:45:00	64.54	25.12	0.7	27.53
09-01-2022 03:00:00	61.76	20.64	0.7	28.2
09-01-2022 03:15:00	57.69	17.25	0.79	27.78
09-01-2022 03:30:00	57.61	20.13	0.79	27.95
09-01-2022 03:45:00	58.51	28.5	0.7	27.61
09-01-2022 04:00:00	58.63	38.23	0.83	27.19
09-01-2022 04:15:00	58.88	42.13	0.79	27.28
09-01-2022 04:30:00	59.22	43.23	0.87	27.7
09-01-2022 04:45:00	59.39	43.06	0.62	28.71
09-01-2022 05:00:00	59.56	41.36	0.7	28.7
09-01-2022 05:15:00	59.3	42.64	0.83	28.53

09-01-2022 05:30:00	59.39	42.89	0.87	28.53
09-01-2022 05:45:00	59.13	43.4	0.62	28.53
09-01-2022 06:00:00	59.3	43.78	0.79	28.37
09-01-2022 06:15:00	59.56	44.66	0.79	28.53
09-01-2022 06:30:00	59.39	46.27	0.7	28.7
09-01-2022 06:45:00	59.64	45.18	0.7	28.78
09-01-2022 07:00:00	59.13	45.68	0.7	28.95
09-01-2022 07:15:00	59.3	45.05	0.87	28.7
09-01-2022 07:30:00	59.64	45.81	0.7	28.95
09-01-2022 07:45:00	59.39	44.92	0.62	28.87
09-01-2022 08:00:00	59.9	45.76	0.7	29.28
09-01-2022 08:15:00	60.83	42.38	0.87	31.92
09-01-2022 08:30:00	62.52	39.25	0.71	32.71
09-01-2022 08:45:00	62.61	35.62	0.79	32.13
09-01-2022 09:00:00	59.89	38.32	0.79	31.79
09-01-2022 09:15:00	59.3	38.74	0.7	32.71
09-01-2022 09:30:00	60.57	39.17	0.7	35.39
09-01-2022 09:45:00	62.09	30.45	0.96	42.82
09-01-2022 10:00:00	57.62	31.38	0.79	43.57
09-01-2022 10:15:00	56.98	37.22	0.7	43.99
09-01-2022 10:30:00	58	37.81	0.79	46.16
09-01-2022 10:45:00	62.94	33.5	0.87	45.16
09-01-2022 11:00:00	61.33	23.94	0.83	43.57
09-01-2022 11:15:00	61.04	25.38	0.7	51.34
09-01-2022 11:30:00	60.07	28.34	0.7	43.99
09-01-2022 11:45:00	62.01	28.33	0.7	45.16
09-01-2022 12:00:00	59.98	31.21	0.87	46.25
09-01-2022 12:15:00	56.6	34.43	0.7	45.16
09-01-2022 12:30:00	55.58	34.34	0.96	46.67
09-01-2022 12:45:00	56.68	35.53	0.7	36.39
09-01-2022 13:00:00	59.38	34.34	0.7	31.79
09-01-2022 13:15:00	65.31	29.86	0.87	29.04
09-01-2022 13:30:00	65.86	26.73	0.87	27.45

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Shirley
True Life

BETWEEN

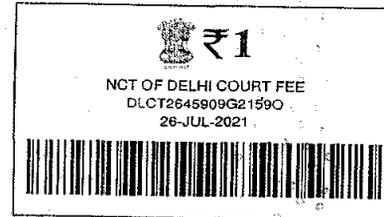
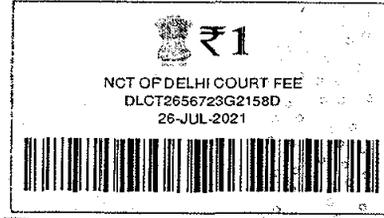
Manish Jain

Applicant

AND

Union of India & Ors.

Opp. Party



KNOW ALL to whom these presents shall come that ~~the~~

~~undersigned for Respondent nos 5 & 6~~ the above named

do hereby appoint to -----

P. SINHA & PALLAK BHAGAT
Advocates 2/5098/2019
2/282/1976
Email: office@associatelawyers.in
M-9810055169

(hereinafter called the Advocate / Authorized Representative) to be my/ our Advocate(s)/ Authorized Representative(s) in the above noted case and authorize him / them.

To act, appear and plead in the above noted case in this court/ Authority or in any other court in which the same may be tried to heard.

To sign, file and present pleadings, appeals, cross-objections, restoration, withdrawal, compromise or other petitions, replies, objections or other documents as may be deemed necessary or proper for the prosecutions of the said cause in all its stages.

To file and take back documents.

To withdraw or compromise the said case or submit or arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

To appear in the proceedings for certification of our draft, standing orders, to change, modify or alter any clause therein and sign thereon.

And I/ we, the undersigned do hereby agree to ratify and confirm all acts done by the Advocate/ Authorized Representative or their substitute in the matter as my / our own acts, as if done by me / us to all intents and purpose.

IN WITNESS WHEREOF I/ We do hereunto set my / our hand to these presents the contents of which have been understood by me / us this 8th day of October, 2022

Sinha
Accepted
(PARIJAT SINHA) (PALLAK BHAGAT)
Adv. Adv.
Lawyers Chamber nos
Supreme Court.
New Delhi - 110001.

Signature attested & Identified
Ravi
CLIENT

Managing Director
Sir Shadi Lal Enterprises Ltd (R-6)
UPPER DOAB SUGAR Mills (R-5)
(Unit of Respondent No 6.

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 DTDC Express Limited Regd. Office: No-3, Victoria Road Bengaluru - 560047			ORIGIN: _____ DEST: _____
Non Negotiable Consignment (Not) / Subject to Bengaluru Jurisdiction.		Please refer to all terms & conditions printed overleaf of this consignment note before tendering a consignment to DTDC.	
1 Sender's (Consignor) Name: <u>P. Santhosh Advani</u> Company Name & Address: <u>Ch. 5 Old</u> City: _____ State: _____ PIN Code: _____		2 Recipient's (Consignee) Name: <u>Mr. Venkatesh, Kumar</u> Company Name & Address: <u>Ch. N 222</u> City: _____ State: _____ PIN Code: _____	
3 Nature of consignment: <input type="checkbox"/> Dox <input type="checkbox"/> Non-Dox DIM 1: L cm X B cm X H <u>10</u> <u>10</u> <u>10</u> DIM 2: L cm X B cm X H <u>10</u> <u>10</u> <u>10</u> DIM 3: L cm X B cm X H <u>10</u> <u>10</u> <u>10</u> Total Num Pcs: _____ Actual Wt.: _____ kg Volumetric Wt.: _____ kg Chargeable Wt.: _____ kg		4 Description of Content: <u>Two Hazardous</u> Value of Goods: _____ The Total Value of consignment for carriage / Express bill: _____	
5 Paper Work Enclosures: _____		6 Type of consignment (Please ✓): <input type="checkbox"/> Commercial <input type="checkbox"/> Non Commercial 7 Value Added Services: <input checked="" type="checkbox"/> Not Available CN Expiry Dt.: _____	
10 I/We declare that this consignment does not contain personal mail, cash, jewellery, contraband, illegal drugs, any prohibited items and commodities which can cause safety hazards while transporting.		8 Mode: <input type="checkbox"/> Surface <input type="checkbox"/> Air cargo <input type="checkbox"/> Express Consignment Number: <u>338870588</u>	
9 Charges: _____ Amount(₹): _____ a) Tariff (incl. Of FSC + Taxes): _____ b) Risk Surcharge: _____ c) Total amount (a+b): _____ Above charges are inclusive of GST & other taxes if applicable.		11 Booking Branch / Franchisee Code: _____ 12 Risk Surcharge: _____ Owner: _____ Carrier: _____	
Sender's Signature & Seal: _____ Date: _____ Time: _____ AM/PM		Courier Signature: _____	
I have read and understood terms & conditions of carriage mentioned on website: www.dtdc.in, and I agree to the same.		http://www.dtdc.in customersupport@dtdc.com +91-730-510577	



Version: 1.0.0.0